

## Notifications and Orders

**(54) Conversion Rates at Rs. 1710/- per Sq. Mtr, upto 31.3.2002 - No. II/U18-UTFI(2)-2002/234.** - In exercise of the powers conferred under Rule 5 of the "Chandigarh Conversion of Residential Leasehold Land Tenure into Freehold Land Tenure, Rule, 1906" the Administrator, Union Territory, Chandigarh, is pleased to order that the rate of Rs. J,710 per Sq. Meter as fixed earlier, \_ vide this Administration Notification No. 1 U1/18-UTFIC2)-2001/4104f dated 18th May, 200t, shall remain in farce till 31st March, 2002, (Published in Chandigarh Administration Gazette (Extra) dated 9,1.2002 at Page 251).